

SHRI I.K. GUJRAL: We have given to the concerned authorities full evidence of Pakistan's interference in our internal affairs. We are also now bringing to the notice of all Governments of the world the type of utterances which have been made by responsible people in Pakistan.

WRITTEN ANSWERS TO QUESTIONS

[English]

Savour Committee Report

*249. SHRI G.S. BASAVARAJ: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have implemented the recommendations of the Savour Committee in the respect of extra departmental employees in post offices:

(b) whether Government propose to grant various advances to extra departmental employees at par with regular employees: and

(c) if not, the reasons therefor?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRIISHNAN): (a) to (c). The Committee of Enquiry on Extra Departmental System (Savour Committee) had made 171 recommendations out of which 120 recommendations including 32 with certain modifications have been accepted and implemented.

Certain types of advances such as Cycle Advance of Rs. 400/- are admissible to certain categories of Extra Departmental Agents. Flood Advance of Rs. 100/- is also sanctioned to Extra Departmental Agents in flood

affected areas.

After assumption of office, the Government have started reviewing the position of Extra Departmental Agents of different categories. Preliminary discussions have also been held with Unions representing the Extra Departmental employees. The Department intends to discuss the matter further with the Ministry of Finance and Planning Commission and thereafter to formulate appropriate proposals in respect of Extra Departmental employees.

[Translation]

Concession to Handicapped (Blind) Persons in Payment of Telephone Bills

*250. SHRI RAMLAL RAHI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether any rebate or relaxation of time in payment of telephone bills is given to handicapped (blind) persons;

(b) if so, the details thereof:

(c) whether any such proposal is under consideration of Government; and

(d) if so, the details thereof?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRIISHNAN): (a) No, Sir. No rebate or relaxation of time for payment of telephone bills are given to handicapped persons.

(b) In view of (a) above, question does not arise.

(c) No, Sir. However, some rebate in rental has been announced in the Parliament for institutions for handicapped persons.